

[Print](#)**Defective Case Register from 2025-09-15 to 2025-09-15**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/28189/2025	NIRANJAN PANDA	2025-09-15	1. Pending before the court mentioned in the cause title is not tally with Rejection order. 2. Attested Annexure-A not filled.
2	D-CONTC/36589/2025	ADV.	2025-09-15	W.P.(C) No. 15592/20 mentioned in the prayer portion appears to be wrong.
3	D-ABLAPL/28311/2025	HRUDANANDA MOHAPATRA	2025-09-15	30-OTHER DEFECT (IF ANY) 1.P.S. name is not correctly mentioned in the Index and Para 3 of the petition.
4	D-MATA/37512/2025	NIRANJAN LENKA	2025-09-15	. Period of Delay 217 days
5	D-WP(C)/36917/2025	SATYAJIT MOHAPATRA (2)	2025-09-15	.Subject Code Not Furnished .
6	D-WP(C)/37502/2025	SAYANTAN PANDA	2025-09-15	Put SR after filing Consolidation petition.
7	D-CONTC/36812/2025	ADV.	2025-09-15	1. Address of the petitioner not correctly furnished in cause title.
8	D-WP(C)/36568/2025	GOPINATH MISHRA	2025-09-15	1.MEMO DTD.30-8-2025 IN ANNEX.7 NOT MENTIONED IN THE CAUSE TITLE. 2.DATE OF ANNEX.5, NOT CORRECT IN INDEX.. 5
9	D-WP(C)/36785/2025	SAMARENDRA SWAIN	2025-09-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 32 and 34 not neat.
10	D-ABLAPL/28223/2025	BISHNU PRASAD PRADHAN	2025-09-15	Age of the Petitioner not mentioned in Vakalatanama.
11	D-BLAPL/28048/2025	ASHIS KUMAR MISHRA	2025-09-15	1. Certified/free copy of Rejection order of the Lower Court not filed. 2. Page no. 14-18 and 23 not legible.
12	D-WP(C)/37508/2025	SUBHADUTTA ROUTRAY	2025-09-15	14-NOT PROPERLY INDEXED. Index not properly page marked.
13	D-CONTC/35697/2025	ADV.	2025-09-15	Subject code not furnished.
14	D-CONTC/35817/2025	ADV.	2025-09-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
15	D-BLAPL/27777/2025	BIKRAM CHANDRA GHADAI	2025-09-15	1. Honble Court not tally with cause title and C.Copy of order. 2. Name of the petitioner not tally with cause title and affidavit. 3. Spl case number not tally with Rejection order and cause title,synopsis,first para,prayer

16	D-ABLAPL/28430/2025	ANITA SAHOO	2025-09-15	In affidavit, Address of the deponent, AT mentioned in the Affidavit not tally with Cause title of the application.
17	D-BLAPL/28046/2025	ASHIS KUMAR MISHRA	2025-09-15	1.Certified/free copy of Rejection order of the Lower Court not filed. 2. Page no.15-18 not legible.
18	D-CONTC/35578/2025	ADV.	2025-09-15	1. Not properly Indexed
19	D-ABLAPL/28067/2025	JUGALA KISHORE PANDA	2025-09-15	30-OTHER DEFECT (IF ANY) 1.Subject code is not correctly furnished in Cause Title. 2.In the cause Title,it has been written that the petitioner is in judicial custody.That means it should be treated as BLAPL not anticipatory bail application.In the petition,it appears that petitioner has made the Affidavit and signed the V.Nama which is not attested by jail Authorities.In the prayer portion,Prayer has been made for Anticipatory bail.This defect should be removed properly. 3.Petition has not been paginated properly as well as in the index
20	D-WP(C)/36730/2025	RABI NARAYAN BEHERA	2025-09-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date of order not correctly furnished in para no.1. 2. Reference certificate not furnished.
21	D-BLAPL/28144/2025	SURESH KUMAR JENA	2025-09-15	14-NOT PROPERLY INDEXED. 1.Page no. 9 not legible.
22	D-BLAPL/28241/2025	SUDHASHREE PASAYAT	2025-09-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
23	D-ABLAPL/27770/2025	SAPAN KUMAR LENKA	2025-09-15	1.In the Affidavit, Subject Code No. is not correctly mentioned. 2. The name of the Village mentioned in Cause Title and V. nama does not tally with that of in the Affidavit
24	D-CONTC/36714/2025	LAXMAN BHOI	2025-09-15	1. Vernacular certificate not furnished. 2. Name of the opp.party in cause title not tally with Index,Synopsis.date chart and V,nama.
25	D-BLAPL/28333/2025	DEBENDRA KUMAR DHAR	2025-09-15	1. In index, pagination of BLAPL application is not correctly furnished. 2. In affidavit, other petitioners are not authorised to the deponent to swear affidavit on their behalf. 3. Free copy/ Certified copy of the Rejection order not filled.
26	D-CONTC/35703/2025	ADV.	2025-09-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
27	D-WP(C)/35535/2025	GOBARDHAN NAYAK	2025-09-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				14-NOT PROPERLY INDEXED. 1. Name of advocate not in capital letter in Vnama. 2. Welfare fund of Rs. 50/- not paid. 3. Petition page 1 to11 filed twice
28	D-CONTC/35436/2025	ADV	2025-09-15	NAME OF OPP.NO.4 NOT MENTION
29	D-WP(C)/37720/2025	SUSHANTA KUMAR MISHRA	2025-09-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
30	D-WP(C)/36839/2025	SATYABRATA MOHANTY (1)	2025-09-15	Page 44 45 54 87 and 88 not neat.
31	D-WP(C)/34497/2025	PRADEEP KUMAR DAS	2025-09-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
32	D-RPFAM/37301/2025	LALITENDU BHUYAN	2025-09-15	Period of Delay 309 days
33	D-ABLAPL/28221/2025	BISWARANJAN DALAI	2025-09-15	1. GR case No. left blank in Para 1. 2. Name of Pet No.3 in Cause Title not tally with Vakalatanama
34	D-MATA/35658/2025	PRAKASH CHANDRA SETHI	2025-09-15	Cause Title in order but marital status not furnished 2. good ground not furnished
35	D-WP(C)/36731/2025	RABI NARAYAN BEHERA	2025-09-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Executants no 2 and 3 not sign in the v.nama.
36	D-BLAPL/28110/2025	AMLAN SHAKTI PAUL	2025-09-15	. Address of the petitioner not completely furnished in V>Nama
37	D-WP(C)/37747/2025	AMITAV TRIPATHY	2025-09-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
38	D-CRLMP/27899/2025	AMIT PRASAD BOSE	2025-09-15	.Subject Code incorrectly Mentioned
39	D-WP(C)/36720/2025	DEEPAK RANJAN PARIDA	2025-09-15	8-CAUSE TITLE NOT IN ORDER.
40	D-CONTC/35768/2025	HARIKRUSHNA PANIGRAHI	2025-09-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D-WP(C)/36875/2025	PRAFULLA KUMAR MOHAPATRA	2025-09-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished in the petition.2.Address of the deponent on affidavit not furnished.
42	D-ABLAPL/28218/2025	BISHWARANJAN SAHU	2025-09-15	Name of Informant and her husband appearing in Synopsis and Para 2 be redacted.
43	D-CRLMC/27443/2025	AMIYA KUMAR MOHANTY	2025-09-15	1. Annexure number not correctly furnished in Prayer of the petition. 2. HBAWF fee Rs. 50/- to be paid on V.nama. 3. Adhesive fee Rs.40 /- to be paid in affidavit. 4. Court fee Rs. 5/- to be paid on I.A. petition.
44	D-WP(C)/36559/2025	HARIPAD MOHANTY	2025-09-15	1. Dist. not mentioned in the address of the petitioner nos. 1 and 2. 2.page nos. 16 to 20 are not neat.

45	D-WP(C)/36560/2025	SOUMYA JYOTI BISWAL	2025-09-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.22 not neat.
46	D-WA/37076/2025	LAXMAN PRADHAN	2025-09-15	Code not correct 2. good ground certificate not furnished
47	D-RPFAM/34601/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-15	further SR after filling of c copy of aggrieved order, proper format to be correct including being aggrieved and good ground, further SR
48	D-BLAPL/28497/2025	ABINASH DAS	2025-09-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Relationship not mentioned in the affidavit. Adv name not mentioned in capital letter in the v.nama
49	D-CRLMC/28403/2025	KURESH PRASAD DASH	2025-09-15	1. As per impugned order under Annexure-3,G.R.Case No.28/2022(N) does not tally with petition.
50	D-WP(C)/36829/2025	TAPOBANTA BARIK	2025-09-15	.Petition not correctly addressed to Honorable Court
51	D-WP(C)/36729/2025	DEEPAK RANJAN PARIDA	2025-09-15	8-CAUSE TITLE NOT IN ORDER.
52	D-WP(C)/36718/2025	DEEPAK RANJAN PARIDA	2025-09-15	8-CAUSE TITLE NOT IN ORDER.
53	D-CRLMA/28489/2025		2025-09-15	Provision of Law Not correctly furnished. 2. Code Not indicated. 3.Index not properly page marked
54	D-WP(C)/36570/2025	KSHIROD KUMAR ROUT	2025-09-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 11 NOT NEAT.
55	D-RSA/34731/2025	PRAKASH RANJAN BARIK	2025-09-15	Valuation and C.Fee Payable be corrected in the Memo. of Appeal.
56	D-ABLAPL/28342/2025	ANJAN KUMAR JENA	2025-09-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Deponents Occupation not furnished in affidavit. 2. Page marking not done correctly, after page-10, it is marked as 12
57	D-CRLMC/27828/2025	SATYANARAYAN MOHAPATRA	2025-09-15	1.Certified copy of annex-1 not filed. 2. GR case number not correctly furnished in synopsis.
58	D-WP(C)/36878/2025	PRAFULLA KUMAR MOHAPATRA	2025-09-15	1.Paragraph no. not correctly furnished in the petition.

59	D-CRLMC/28383/2025	PRATEIK PARIJA	2025-09-15	.Receipt Showing Serv.copy To Vigilance not Filed.
60	D-BLAPL/28055/2025	BISWARANJAN DALAI	2025-09-15	1.Petitioner name mentioned in Application does not tally with signature at V.nama. 2. Page no. 13 not legible
61	D-CONTC/36502/2025	ADV	2025-09-15	1. Name of the opp. party not furnished in cause title.
62	D-CRLREV/28115/2025	PURNA CHANDRA MOHARANA	2025-09-15	Put up SR after filing of C. copy Annex-3 .
63	D-WP(C)/36412/2025	SUBHENDU KAR	2025-09-15	30-OTHER DEFECT (IF ANY) Page no.55 not neat and legible.L.T.I of Keshari Mahala is not attested by the adv. in V.nama.
64	D-ABLAPL/28263/2025	SURYAKANTA DASMOHAPATRA	2025-09-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
65	D-BLAPL/28139/2025	RAJIB LOCHAN PATTNAIK	2025-09-15	14-NOT PROPERLY INDEXED.
66	D-ABLAPL/28253/2025	RAMDAS ACHARY	2025-09-15	1.Date of FIR mentioned in Annexure 1 of Index not correct. 2. Age and Fathers name of Pet No.3 not mentioned in Vakalatanama.
67	D-ABLAPL/28212/2025	BRAJA MOHAN SARANGI	2025-09-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Items in the Index not properly Serial Numbered. 2. Bail Application not correctly page marked in the Index. 3. Date Mentioned in the Date Chart not correct
68	D-ABLAPL/28178/2025	BIBHU PRASAD MOHANTY	2025-09-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Occupation of the Deponent not mentioned in the Affidavit. 2. Annexure 1 page 10 and 11 not legible. 3..Names In Capital Letters Of All The Signing Advocates Not Indicated
69	D-SAO/37366/2025	PRAFULLA CHANDRA ACHARYA	2025-09-15	Provision of Law Indicated but Incorrect.
70	D-TRP(C)/36832/2025	GOUTAM KUMAR ACHARYA, (SR. ADV.)	2025-09-15	case no not correctly furnished in prayer as well as petition
71	D-WP(C)/37291/2025	PRASANT KUMAR MISHRA	2025-09-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
72	D-RPFAM/36879/2025	AMIYA KUMAR MOHANTY	2025-09-15	further SR after filling of c copy
73	D-WP(C)/36865/2025	BIBHUTI BHUSAN PANDA	2025-09-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration in the petition and I.A.2. Paragraph no. not correctly furnished in the petition..Petition not correctly addressed to Honorable Court

74	D- CONTC/36336/2025	ADV.	2025-09-15	v.nama not filed by the counsel.
75	D-WP(C)/36880/2025	PRAFULLA KUMAR MOHAPATRA	2025-09-15	1. Paragraph no. not correctly furnished in the petition.
76	D- ABLAPL/28234/2025	GOURAV DASH	2025-09-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put up for S.R thereafter
77	D- BLAPL/28150/2025	PRAMOD KUMAR BOHIDAR	2025-09-15	1. Occupation of the deponent not mentioned in affidavit.
78	D-WP(C)/36842/2025	RAMA CHANDRA JENA	2025-09-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Petitioner no. 14 has not executed v.nama, but one Sanjulata Behera has executed in v.nama, who is not a party in the cause title. 2.page no.29 not neat.
79	D- CONTC/37448/2025	ADV.	2025-09-15	Subject code not furnished.
80	D-RSA/35371/2025	MANORANJAN MISHRA	2025-09-15	D.A.Fee of Rs.03/- to be Paid. 1. Index be properly Page Marked.2.Date of Decree of L. A.Court be corrected.
81	D- ABLAPL/28277/2025	JUGALA KISHORE PANDA	2025-09-15	Paragraphs incorrectly mentioned in the petition and declaration of the affidavit.
82	D- ABLAPL/28092/2025	DIBYA PRAKASH MISHRA	2025-09-15	1. Index has not been paginated properly.
83	D- CRLMC/28507/2025	SANGRAMJIT PANDA	2025-09-15	1. Age of the petitioner in cause title not tally with affidavit.
84	D- CONTC/36618/2025	SUPRIYO RANJAN MAHAPATRA	2025-09-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Undertaking for filing of Translated copy not filed. 2. Name of the petitioner not correctly furnished on V.nama.
85	D-WP(C)/36725/2025	DEEPAK RANJAN PARIDA	2025-09-15	8-CAUSE TITLE NOT IN ORDER.
86	D- CRLMC/27393/2025	SATYAPADA SHARMA	2025-09-15	30-OTHER DEFECT (IF ANY) 1. Name of the Lower court not correctly furnished 5th line in para no.1. 2. Certified copy of annex-2 not filed.
87	D- CRLMC/28440/2025	AMITAV TRIPATHY	2025-09-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C.Copy of order not filed.
88	D- BLAPL/28047/2025	ASHIS KUMAR MISHRA	2025-09-15	1. Certified/free copy of Rejection order of the Lower Court not filed. 2. Page no. 13-17 not legible
89	D-RSA/35191/2025	SUBASH CHANDRA	2025-09-15	C.Copy Not Filed. Index be properly page marked from Page-23 and Annexures be

		ACHARYA		corrected accordingly.
90	D-WP(C)/37712/2025	AMIT PRASAD BOSE	2025-09-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Signature of deponent not correct.
91	D-ABLAPL/28213/2025	AJAYA KUMAR ROUT	2025-09-15	Annexure 1 page 12 not legible.
92	D-CRLREV/27690/2025	NIRANJAN LENKA	2025-09-15	Ground and Good ground certificate not Furnished .
93	D-CONTC/36268/2025	ADV.	2025-09-15	WP(C) No.40994 of 2024 mentioned in the para-7 body of the petition appears to be wrong.
94	D-BLAPL/27964/2025	BIJAY KUMAR BEHERA	2025-09-15	30-OTHER DEFECT (IF ANY) 1. C.T.case No. mentioned in the Cause Title and petition does not tally with that of Rejection order.
95	D-WP(C)/36444/2025	KABIR KUMAR JENA	2025-09-15	1.Page no 21 not available in petition.
96	D-WP(C)/37608/2025	MANOJA KUMAR KHUNTIA	2025-09-15	.Receipt Showing Serv.copy To cg not Filed.
97	D-WP(C)/36884/2025	BIBHUTI BHUSAN PANDA	2025-09-15	.Petition not correctly addressed to Honorable Court
98	D-RSA/34859/2025	ABHAYA KUMAR SHARMA	2025-09-15	C.Copy Not Filed.
99	D-RPFAM/36855/2025	ABHILASH MISHRA	2025-09-15	date of order under annex-5 not correct in book let good ground not furnished
100	D-CRLMC/26931/2025	SANKARACHARYA CHOUDHURY	2025-09-15	30-OTHER DEFECT (IF ANY) 1 Prayer of the petition not correctly furnished.
101	D-CMP/34161/2025	SOURAV SUMAN BHUYAN	2025-09-15	1.O.P No-8 not made Party in the Trial Court order under A-12.
102	D-WP(C)/37450/2025	MANAS PATI	2025-09-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 and 9 not partial neat.
103	D-BLAPL/27957/2025	BYOMAKESH TRIPATHY	2025-09-15	30-OTHER DEFECT (IF ANY) 1. Certified Copy or free copy of Rejection order not filed. 2. Paragraphs mentioned in the petition is not under the Affidavit.
104	D-BLAPL/28126/2025	JYOTIRMAYA SAHOO	2025-09-15	1. PR Copy marked as Annexure-2 instead of Annexure-1 in the application.
105	D-WP(C)/37482/2025	SUBHADUTTA ROUTRAY	2025-09-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. no. 6 not correctly described.
106	D-CRLMC/27876/2025	JAYAKRISHNA MOHAPATRA	2025-09-15	30-OTHER DEFECT (IF ANY) 1. Certified copy of annex-1 not filed.
107	D-WP(C)/36565/2025	JNANA RANJAN KAR	2025-09-15	Annex.5 not correctly mentioned in the top of cause title.
108	D-CRLMP/28064/2025	LAMBODOR ACHARI	2025-09-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				PAGE NOS.12 AND 19 NOT LEGIBLE
109	D-WP(C)/36869/2025	BIBHUTI BHUSAN PANDA	2025-09-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in the petition.2. Paragraph no. not correctly furnished on declaration in I.A 3..Petition not correctly addressed to Honorable Court
110	D-CONTC/35381/2025	ADV.	2025-09-15	1. W.P.(c) case number not correctly furnished in para no.2 of the page no.3.
111	D-CONTC/37112/2025	ADV.	2025-09-15	1. Date of order not correctly furnished in para no.1. 2. Reference certificate not furnished.
112	D-ABLAPL/28209/2025	SAROJ KUMAR PADHI	2025-09-15	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Name of Deponent has been wrongly mentioned in the Identification part of the Affidavit. 2. Annexure 1 page 9 and 10 not legible.
113	D-ABLAPL/28228/2025	CHIRANJIB ROUT	2025-09-15	Age of Petitioner No.3 not mentioned in Vakalatanama.
114	D-WP(C)/36871/2025	BIBHUTI BHUSAN PANDA	2025-09-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration in the petition and I.A.2. Paragraph no.not correctly furnished in the petition. 3..Petition not correctly addressed to Honorable Court
115	D-ABLAPL/28231/2025	AJIT KUMAR SAHOO	2025-09-15	Application not page marked and paragraphs not properly serial numbered. Resubmit for SR after rectification.
116	D-BLAPL/28148/2025	BHABANI SHANKAR DASPARIDA	2025-09-15	14-NOT PROPERLY INDEXED. 1.Subject code incorrectly mentioned in Index page. 2.Annexure not properly mentioned in Index (Sl. no. 11) and at Page no. 60 of the petition.
117	D-WP(C)/36825/2025	KAPILA CHARAN NAYAK	2025-09-15	1-COURT FEE IS DEFICIENT. 1.Court Fee Rs.36.00 not paid.2.H.C.A.W.F.Fee Rs.50.00 not paid in V>Nama.
118	D-WP(C)/36874/2025	PRAFULLA KUMAR MOHAPATRA	2025-09-15	1. Paragraph no. not correctly furnished in the petition.
119	D-WA/28797/2025	SASWAT DAS, A.G.A	2025-09-15	Code not correct
120	D-WP(C)/37345/2025	BANSHIDHAR SATAPATHY	2025-09-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.17 not neat and legible.
121	D-ABLAPL/28251/2025	TANMAYA KUMAR MOHANTY	2025-09-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

122	D-WP(C)/35805/2025	M.M. SAHU	2025-09-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) Put for SR after filing index and proper page marking.
123	D-CRLMC/27685/2025	DARSHAN MISHRA	2025-09-15	1.Annexs.6 to 8 not mentioned in the petition. 2. Sl.nos. of paragraphs not correctly mentioned in the declaration.
124	D-BLAPL/28104/2025	PRANAYA SWAIN	2025-09-15	1, In cause title, the address of the petitioner is not properly furnished. state name or Pin code not furnished
125	D-CMAPL/36933/2025	ACHYUTANANDA PATTANAIK	2025-09-15	Copy of impugned order not filed.
126	D-CONTC/35574/2025	ADV.	2025-09-15	DATE OF ISSUE OF POSTAL RECEIPT NOT TALLY WITH DATE OF DISP.. OF W.P(C) NO.3243/2025
127	D-CONTC/35699/2025	ADV.	2025-09-15	Subject code not furnished
128	D-CRLA/27924/2025	ANWESHA MISHRA	2025-09-15	Date of rejection order wrong in index.Being aggrieved and good ground not furnished.
129	D-CRLMC/26632/2025	KALU CHARAN SWAIN	2025-09-15	1-COURT FEE IS DEFICIENT. 1. Court fee Rs. 6/- to be paid. 2. Adhesive fee Rs. 29/- and court fee Rs.3/- to be paid on Affidavit.
130	D-FAO/35678/2025	KSHIROD KUMAR ROUT	2025-09-15	NOMENCLATURE OF THIS PETITION MAY BE CROSS APPEAL . PUT UP FOR SR AFTER REMOVAL OF DEFECT.
131	D-WP(C)/36843/2025	STHITI PRAGYAN SUNANDINI	2025-09-15	Paragraphs not correct in declaration of affidavit.
132	D-WP(C)/36442/2025	GIRIJA SANKAR MOHANTY	2025-09-15	Paragraphs not correctly mentioned in declaration in petition and I. A
133	D-WP(C)/36897/2025	SANJAY KUMAR PATRA	2025-09-15	1. Annexures-1 to 3 not marked on the file.
134	D-BLAPL/28135/2025	TUKUNA KUMAR MISHRA	2025-09-15	1.Provision of Law not properly mentioned(Anticipatory bail mentioned,instead of Regular bail). 2. P.S. name mentioned in prayer does not tally with the copy of F.I.R
135	D-RSA/34595/2025	JAGAJIBAN PRADHAN	2025-09-15	1.Period of Delay 924 days. 2.Code Not indicated. 3.Date of judgment in the Memo. of Appeal and In the Being Aggrieved Portion be corrected.
136	D-BLAPL/28120/2025	AMARESH DAS	2025-09-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after

137	D-BLAPL/28175/2025	SANTOSH CHANDRA ATABUDHI	2025-09-15	1. In Declaration under affidavit, no. of paragraph of the application not furnished.
138	D-WP(C)/36844/2025	TUSHAR KANTA NAYAK	2025-09-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. SIDE OF THE PAGE NO.14 NOT NEAT.
139	D-RPFAM/37098/2025	BISWANATH PATNAIK	2025-09-15	nomenclature not correct , it may be registered as WPC
140	D-WP(C)/36779/2025	PARSURAM DAS	2025-09-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
141	D-WP(C)/36908/2025	SAMARENDRA SWAIN	2025-09-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Occupation of the deponent on affidavit not correctly furnished.2. Page nos.32 and 33 not neat.3. Subject code not mentioned in Assessment slip.4. Annexure-5 not marked on the file. 5..Receipt Showing Serv.copy To cg not Filed.
142	D-CRLMC/27503/2025	PRAKASH CHANDRA DASH	2025-09-15	1. Certified copy of annex-1 not filed.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 15-09-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTR/46/2022	CONTR/46/2022	JAYANTA KUMAR KHANDAYATRAY	5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.